## GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.771 TO BE ANSWERED ON 23.7.2018

#### LEASING OF HISTORICAL SITES TO PRIVATE PARTIES

### 771. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has taken a decision to lease out the historical, cultural and heritage places to private parties on the pretext of development and maintenance;
- (b) if so, the detail thereof and the reasons therefor;
- (c) whether the private parties who have taken these sites on lease would not use them for profit purposes and if so, the details thereof and the reaction of the Government thereto; and
- (d) whether any norms have been laid down in this regard and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) to (b) No, Madam.
- (c) & (d) Does not arise.